NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. IA 2760/2022 IN C.P. (IB)/1506(MB)2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022

NAME OF THE PARTIES: **Preeti Agarwal Vs. Afloat Textile (India) Ltd**
IN THE MATTER OF
Kapokh Fibers & Industries Ltd
V/s
Afloat Textile (India) Ltd

APPEARANCE :
FOR THE APPLICANT **:** None present
FOR THE RESPONDENT **:** None present

Section: Application under any other provisions- IBC U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **04.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

01.12.2022
ANKIT